

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 21.09.2021 (TUESDAY)**

**COURT – III (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

### **For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 349 of 2020	Deepak Parasuraman & Anr. Vs. Sripriya Kumar & Anr.  <b>With</b>	Shruti Munjal	Sripriya Kumar-IRP Vijaya Kumar-R1 Gautam Shivshankar-R2
<b>2.</b>	Comp. App. (AT) (Ins) No. 765 of 2020	P R Venkatesh Vs. Sripriya Kumar & Ors.	Goutham Shivshankar	Vijaykumar Sripriya Kumar-IRP
<b>3.</b>	Comp. App. (AT) (Ins) No. 335 of 2021	UCO Bank Vs. Sudip Bhattacharya, Resolution Professional of Reliance Naval & Engineering Ltd.	Pawan Bhushan	Dhrupad Vaghan-RP Navin Pahwa-R1 Arpana Pandit

**Copy to: -**

- 1. Notice Board**
- 2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)**

**By order of Hon'ble Acting Chairperson**  
**-sd/-**  
**Registrar**